

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 628 of 1999  
(O.A. 1052 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member  
Hon'ble Mr. B.P. Singh, Administrative Member

SUKUMAR MAITY & ORS.

VS.

UNION OF INDIA & ORS.

For the applicants : Mr. T. Sarkar, counsel

For the respondents : None

Heard on : 06.01.2000

Order on : 06.01.2000

ORDER

D. Purkayastha, J.M.

Heard 1d. counsel for the applicant. None appears for the respondents.

2. This application bearing No. M.A. 628 of 1999 has been filed by the applicant for fixation of an early date of hearing of the O.A. No. 1052/1997 on the grounds stated in the M.A.

3. Considering the submission of the 1d. counsel for the applicant, the M.A. is allowed. The O.A. bearing No. 1052/1997 is fixed for hearing on 27.3.2000. Liberty is given to the applicants to file ~~rejoinder~~ in the meantime as prayed for by the 1d. counsel for the applicant.

4. Accordingly, the M.A. is disposed of without any order as to costs.

*27/3/2000*

MEMBER(A)

*27/3/2000*

MEMBER(J)

s.m.